

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02/04/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD  
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1) Ashish Jain India  
Chinna Abraham  
for Surana & Surana

Counsel fee  
Respondents

Ashish

2) Prabhakar BNT

Counsel Re Petitioners

Prabhakar

**ORDER**

Since the parties have agreed for valuation of the shares of the company for determination of exit, Mr.Murali, Chartered Accountant of MS.Krishnaswami and Rajan, Chartered Accountants, Mylapore, Chennai is hereby appointed to value the shares of the company as on 31.03.2019 and to file report within 30 days hereof.

As to the remuneration of the valuer is concerned, the parties are hereby directed to pay the remuneration proportionate to their shareholding as agreeable to the valuer.

List this matter on 22.04.2019.

(S.VIJAYARAGHAVAN)  
Member (Technical)  
sr

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)